The High Court of Gujarat
Ahmedabad
Date: - 23/11/2026

N O T I C E

HCG-01/2026

It is hereby notified that on **23.11.2026**;

(1) Hon’ble Mr. Justice Vimal K. Vyas would not be available.

(2) Hon’ble Court (Coram: Hon’ble Ms. Justice S. V .Pinto) would take up the matters notified in the Cause list of Hon’ble Court (Coram : Hon’ble Mr. Justice Vimal K. Vyas.)

By Order of Hon’ble the Acting Chief Justice
Sd/-
Registrar (Judicial)